

^

ITEM NO.9

REGISTRAR COURT.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12726/2008

JEET SINGH

Petitioner(s)

VERSUS

NATIONAL INSURANCE CO.LTD. & ORS.

Respondent(s)

(With office report )

WITH SLP(C) NO. 27786 of 2009

(With prayer for interim relief and office report)

Date: 30/11/2010

This Petition was called on for hearing today.

For Petitioner(s)

Mrs. Sureshta Bagga,Adv.

For Respondent(s)

Mr. Parmanand Gaur,Adv.

Mr. S. Gowthaman,Adv.

UPON hearing counsel the Court made the following

O R D E R

Service of notice is completed by dasti. Respondents  
granted four weeks time for filing Vakalatnama and  
counter affidavit, if any.

List the matter on 14.1.2011.

(SUNIL THOMAS)  
Registrar

s